

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.28/230/HDB/2017
NAME OF THE COMPANY	Secured Investment Making Services (India) Private Limited
NAME OF THE PETITIONER(S)	Secured Investment Making Services (India) Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
Counsel Rehibing	2963 (01017	Janay
	(ounsel	(ounsel 2amanodulgacogmall.

Counsel for Respondent(s):

	Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
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Heard Shri K.V. Raman, Learned Counsel for the Petitioner. Post the case on 07.11.2017 at the request of the Learned Counsel.

Member (T)

Member (J)

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